रजिस्ट्री सं० डी० एल०-33004/99 REGD. NO. D. L.-33004/99

भारत का राजपत्र
The Gazette of India

असाधारण
EXTRAORDINARY
भाग II—खण्ड 3—उप-खण्ड (ii)
PART II—Section 3—Sub-section (ii)
प्राधिकार से प्रकाशित
PUBLISHED BY AUTHORITY

सं. 1454] नई दिल्ली, बृहस्पतिवार, जुलाई 9, 2015/ आषाढ़ 18, 1937
No. 1454] NEW DELHI, THURSDAY, JULY 9, 2015/ASHADHA 18, 1937

कृषि मंत्रालय
(कृषि और सहकारिता विभाग)

अधिसूचना

नई दिल्ली, 9 जुलाई, 2015

का.आ. 1846(अ).—केन्द्रीय सरकार, कीटनाशी अधिनियम, 1968 (1968 का 46) की धारा 27 की उप-धारा (2) द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए, भारत के राजपत्र, असाधारण, भाग II, खंड 3, उपखंड (ii) में प्रकाशित भारत सरकार के कृषि मंत्रालय की अधिसूचना सं. 2486(अ), तारीख 24 सितंबर, 2014 में निम्नलिखित संशोधन करता है, अर्थात्:-

उक्त अधिसूचना की सारणी में क्रम सं. 8 के सामने स्तंभ (3) के अधीन "चाय" शब्द का लोप किया जाए।

[फा. सं. 13029/2/2015-पीपी-I]

उत्पल कुमार सिंह, संयुक्त सचिव (वनस्पति संरक्षण)

MINISTRY OF AGRICULTURE
(Department of Agriculture and Co-operation)
NOTIFICATION

New Delhi, the 9th July, 2015

S.O. 1846(E).—In exercise of the powers conferred by sub-section (2) of section 27 of the Insecticides Act, 1968 (46 of 1968), the Central Government makes the following amendments in

the notification of Government of India, in the Ministry of Agriculture number S.O. 2486(E), dated the 24th September, 2014 published in Gazette of India, Extraordinary, Part-II, section-3, sub-section (ii), namely:—

In the said notification, in the Table, against SL. No. 8, under column (3), the word "Tea," shall be deleted.

[F. No. 13029/2/2015-PP-I]

UTPAL KUMAR SINGH, Jt. Secy. (Plant Protection)

Printed by the Manager, Government of India Press, Ring Road, Mayapuri, New Delhi-110064
and Published by the Controller of Publications, Delhi-110054.